## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1453 TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2025

## IRREGULARITIES IN IMPLEMENTATION OF PM-KISAN SCHEME

1453. SHRI GAURAV GOGOI:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of irregularities in the implementation of the PM-Kisan scheme in Assam, particularly involving Agriculture Development Officers (ADOs) and other departmental staff;
- (b) the total number of officials identified for involvement in the scam and the nature of the disciplinary or legal action taken against them;
- (c) the estimated financial loss caused by these irregularities and whether recovery of misappropriated funds is being pursued;
- (d) whether any independent or central investigation has been initiated to ensure transparency and accountability; and
- (e) the measures the Government is taking to strengthen monitoring, verification, and grievance redressal mechanisms in the PM-Kisan scheme across the country?

## **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to some certain exclusions relating to higher income status.

The Government of India has disbursed over Rs 3.69 lakh Cr to farmers in 19 installments since inception.

As reported by the Government of Assam, certain irregularities and discrepancies have been reported in the implementation of Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme in Assam. These irregularities occurred during the initial days of rolling out of the scheme in February, 2019.

Departmental Proceedings against officials posted against 98 ADO Circles were initiated by the State Government of Assam in cognizance with the State level One-man enquiry report's observations & findings. An amount of Rs. 1.54 Cr. has been recovered by the State from the ineligible identified beneficiaries.

To further strengthen monitoring, verification, and grievance redressal mechanisms in the PM-KISAN scheme across the country, several steps have been taken. Benefits of the scheme are now transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. Further, to ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they will receive the benefits of the scheme along with their due installments, if any.

To ensure the prompt resolution of issues faced by the farmers under the PM-KISAN scheme, following grievance redressal mechanisms are in place:

- □ CPGRAMS portal
- □ PM KISAN portal
- Physical receipts and emails

To further enhance grievance redressal, the Al-based Kisan eMitra Chatbot was launched in September 2023. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi—and has successfully resolved over 95 lakh queries from 53 lakh farmers as on 15.07.2025.

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